

Delhi Region Students' Congress was disturbed when some miscreants stabbed one student and manhandled another at the Vithalbhai Patel House, New Delhi on the 2nd March, 1969 ;

(b) whether any inquiries have made into the incident ; and

(c) if so, the outcome thereof and the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). According to information received from the Delhi Administration, a meeting of the Delhi Region Students' Congress, which was being held in Vithalbhai Patel House, New Delhi, on 2nd March 1969, ended abruptly following a scuffle between two groups. No one was stabbed. Inquiries by the police did not reveal commission of any cognizable offence.

Allocation of Staff between Himachal Pradesh, Haryana, Punjab and Chandigarh

9068. SHRI D. C. SHARMA :
SHRI HARDAYAL DEVGUN :
SHRI RANJIT SINGH :
SERI BAL RAJ MADHOK :
SHRI BENI SHANKER
SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the question of final allocation of staff between the States of Himachal Pradesh, Haryana, Punjab and Chandigarh is still pending ;

(b) how long it will take to finalise the recommendations made by the respective States in this direction ; and

(c) the reasons for the delay in [the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Out of a total of 57 Departments involved in the process of reorganisation, final allocation orders have been issued in regard 53 Departments. Orders of final allocation of staff of one more Department will issue shortly.

In regard to the remaining three Departments the State Governments concerned are

taking action to have the matter placed before the Committee of Chief Secretaries for their consideration and making appropriate recommendations to the Government of India.

Allotment of Shops at Palam Airport without inviting Tenders

9069. SHRI D. C. SHARMA :
SHRI HARDAYAL DEVGUN :
SHRI RANJIT SINGH :
SHRI BAL RAJ MADHOK :
SHRI BENI SHANKER
SHARMA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the premises of the New restaurant and cafeteria at Palam Airport have been given on rent without inviting any tenders ;

(b) whether the local restaurant owners have protested against this arbitrary allotment ; and

(c) if so, the reaction of Government thereto and the action taken or proposed to be taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) The catering contract at Palam airport was awarded to Messrs. Volga Restaurant in early 1967 on the basis of tenders received. As the restaurant premises were not vacated by the previous caterer, who has obtained stay orders from law courts, M/s. Volgas could not established their restaurant at the airport. Recently new premises which were under construction have been got ready and given over to them where they are now functioning.

(b) and (c). Some protests have been received but allotment cannot be characterised as arbitrary.

Gherao of Calcutta port Trust Officials

9070. SHRI D. N. PATODIA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that some officers of the Calcutta Port Trust were 'gheraoed' and were assaulted by the unruly mob ; and

(b) whether the Port Trust received timely police assistance to deal with the situation ?